COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 611 OF 2017 IN</u> DFR NO. 2288 OF 2017

Dated: 22nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Green Energy Association Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Ritika Singhal

ORDER

IA NO. 611 OF 2017

(Appli. for Condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 25.09.2017. Dasti, in addition, is permitted.

List the matter on <u>25.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt